NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the **Hon'ble Shri. Justice Advait M. Sethna** and the **Hon'ble Shri. Justice Ranjitsinha R. Bhonsale** have issued the following directions for the Diwali Vacation Court from 6th November 2026 to 11th November 2026 **Division Bench (Original Side/Appellate Side)** :-

1. The Court will assemble at 11.30 am, on **6th November 2026, 9th November 2026 and 10th November 2026** to consider the matters in which circulation has been granted during the reference period.

2. No mentioning of matters is permitted. Praecipes will be carefully examined by the Hon'ble Judges and only if granted, the matter will be circulated.

3. Praecipes seeking circulation shall be submitted to the Associate/Sheristedar, as the case may be, one day prior to the respective Court sitting, as follows:
   (i) For the Court sitting on 6th November 2026, praecipes to be submitted on 5th November 2026 between 5.00 pm to 5.30 pm.
   (ii) For the Court sitting on 9th November 2026, praecipes to be submitted on 7th November 2026 between 11.00 am to 11.30 am.
   (iii) For the Court sitting on 10th November 2026, praecipes to be submitted on 9th November 2026 between 11.00 am to 11.30 am.

4. The Court will take up matters pertaining to Division Bench (Original Side/Appellate Side). The praecipes shall be circulated to the Court Sheristedar in advance as mentioned in para 3 above.

5. Praecipe shall be in brief and must contain following particulars:

(i) Date of filing of the matter,
(ii) Date of impugned order/notice/cause of action,
(iii) Urgency to move vacation Court, in brief (not more than 5 lines).
(iv) Specific order of regular court, if any, granting liberty to move vacation court.
(v) Also, statement if circulation was previously applied for and refused during this vacation.

6. In the event, it is found that there is no urgency in any matter which is mentioned, costs will be imposed and the matter will be listed in due course.

7. **Only matters in which circulation is granted will be listed on board.**

By Order

Date : 6th November 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(Dr. M.S. Deshpande)
I/c Registrar (Judicial-II)
High Court (A.S.), Bombay